

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gupta Dyeing And Printing Mills Private Limited Date of Commencement of Liquidation: 27-12-2019; List of Stakeholders as on Date: 29-12-2020; Name of IP: Mr. Manish Kumar Bhagat; Last 5 digit of registration number: 11438

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 1069908194.03 | 1 | 1069908194.03 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | | | | | | | | NA |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 3 | 246147858.00 | 3 | 246147858.00 | | | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 8578607.00 | 1 | 8578607.00 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | | 1 | | | | | Annexure 9 |
| Total | | 6 | 1324634659.03 | 6 | 1324634659.03 | 0 | 0 | 0 | |